



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/250/IB/2018  
NAME OF THE PETITIONER : DEWANCHAND RAMSARAN CORPORATION PVT LTD  
NAME OF THE RESPONDENT : WIN WIND POWER ENERGY PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	AMRITHA SATHYAJITH	Counsel for Applicant	
2.	G. PRABHA	Counsel for Respondent	

ORDER

Counsels for both the parties present and prayed for time to make final submissions. At request, time is enlarged. Put up on 28.09.2018 at 10.30 A.M.

(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)